# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# RAJYA SABHA UNSTARRED QUESTION NO. 3411 TO BE ANSWERED ON 1<sup>ST</sup> APRIL, 2025

# DAMAGE TO FOOD GRAINS IN THE STOCK OF THE FOOD CORPORATION OF INDIA (FCI)

#### 3411 DR. SASMIT PATRA:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

(a) whether Government has assessed the damage to food grains in the stock of the Food Corporation of India (FCI), and if so, the details thereof, item-wise, including the monetary value of the damage during the last three years;

- (b) the details of food grain damage due to insufficient FCI godowns; and
- (c) the steps taken by Government to prevent such food grain damage in the future?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): Yes. The government has assessed the damage to foodgrains in the stock of the Food Corporation of India (FCI). The item-wise details, including the monetary value of the damaged foodgrains over the last three years, are as under:

Year	Commodity	Non- issuable Food grains accrued (inTonnes)	Off-take quantity (Excluding DCP) (in Lakh Tonnes)	% of Damaged Food grains against off-take quantity	Assessed value in Crore (in Rs.)
2021-22	Wheat	0.006	445.948	0.001	0.734
	Rice	0.011	320.133	0.003	1.780
2022-23	Wheat	0.004	260.334	0.001	0.456
	Rice	0.012	415.492	0.003	2.060
2023-24	Wheat	0.056	246.784	0.023	6.688
	Rice	0.047	223.935	0.021	7.796

(b): No central pool foodgrains got damaged due to insufficient FCI godowns.

(c): Does not arise in view to the (b) above.

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